

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/400/ (IB)/2017
NAME OF THE PETITIONER(S) : K. USHA
NAME OF THE RESPONDENT(S) : S&S INDUSTRIES & ENTERPRISES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Matter is called. Both parties are absent. As per the direction, Registry has sent notice to the Petitioner. It is returned with the endorsement that no such person is present. In the circumstances, matter is **dismissed in default**.

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)